IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE P. V. BALAKRISHNAN

Friday, the 6th day of November 2026 / 15th Karthika, 1948

CRL.MC NO. 9266 OF 2026

CRIME NO.734/2026 OF Kalamassery Police Station, Ernakulam

PETITIONER:

ANTO AUGUSTINE AGED 38 YEARS S/O. LATE AUGUSTINE M M, RESIDING AT FLAT NO. 16F, JOYALUKKAS GOLD TOWER, VAZHAKKALA, ERNAKULAM DISTRICT,, PIN - 682021

BY ADVS.VISHAK.K.JOHNSON,C.S.BISSIMON,BIJOY P. PULIPRA,S.RAJEEV,

RESPONDENT:

1. **STATE OF KERALAREPRESENTED BY THE STATION HOUSE OFFICER, KALAMASSERRY POLICE STATION, ERNAKULAM CITY, THROUGH PUBLIC PROSECUTOR, HIGH COURT OF KERALA, ERNAKULAM, PIN - 682031**
2. **P VIKRAMAN AGED 57 YEARS SUPERINTENDENT OF POLICE, OFFICE OF THE SUPERINTENDENT OF POLICE, CRIME BRANCH, KOZHIKODE & WAYANAD, NEAR DISTRICT POLICE OFFICE, PAVAMANI ROAD, TAZHEKKOD, KOZHIKODE, KERALA, PIN - 673001**

This Criminal misc. case having come up for orders on 06.11.2026, the court on the same day passed the following:

ORDER

Heard. Admit. The learned Public Prosecutor takes notice for the 1st respondent and seeks time to get instructions. Post on 23.11.2026.

Sd/- **P. V. BALAKRISHNAN** JUDGE

THE HIGH COURT OF KERALA
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